

OA 959/2001.

Dt. 28.9.2001.

Q.

The learned
Adv. Shri S.B. Jena
for respondents states
the Misc. Application
and prays for 4 weeks
time to file counter.

Heard. Time granted
till 19-X-2001 for
counter. M.A. is
disposed of accordingly.

ORDER DATED 01-04-2002.

Order dated 26-5-1995, by which the
Applicant was placed under suspension, is
subject matter of challenge in this O.A.

By filing a Misc. Application, the Applicant
has intimated that the order of suspension in
question has been revoked in the meantime.

In the said premises, the Original Application
is dismissed as the same has become infructuous.
No costs.

With the dismissal of the Original
Application, ^{it has} become infructuous, the MA filed
today (which needs to be registered in course
of the day) is also disposed of.

Yashwant
01.04.2002
Member (Judicial)

Sh. S.B. Jena, Ld
Adv. files one MA
2. Pray for 4 weeks
Time to file Counter.
Held. Time granted
till 9-11-2001 to
file Counter.
MA is disposed
of accordingly.

19-X-2001
REGISTRAR

Counter not filed.

Registration

8/11/01

REGISTRAR